

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4359**  
ANSWERED ON 29<sup>TH</sup> MARCH, 2022

PROMOTE DOMESTIC FPIs

**4359. SHRI RAMESH BIDHURI:**

Will the Minister of *Food Processing Industries* be pleased to state:

- (a) the steps taken/being taken by Government to promote domestic Food Processing Industries (FPIs) keeping in view the challenge from Global markets;
- (b) whether the Government is planning to launch Production Linked Incentives (PLI) schemes for domestic FPIs; and
- (c) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHALAD SINGH PATEL)

(a) to (c): Government incentivizes food processing industries through various schemes. Ministry of Food Processing Industries is implementing the Central Sector umbrella scheme- Pradhan Mantri Kisan Sampada Yojana (PMKSY) and Centrally Sponsored Scheme "Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME)" across the country. The Ministry provides credit linked financial assistance (capital subsidy) in the form of grants-in-aid to entrepreneurs for setting up of food processing / preservation industries including export-oriented ones. The Schemes are aimed to promote setting up, modernization and capacity enhancement of food processing industries in the country.

Agricultural and Processed Food Products Export Development Authority (APEDA) also provides incentives to processed food exporters under its different schemes for Infrastructure, Quality, Market Development etc.

Further, Government has taken various regulatory and policy reforms to ensure conducive environment to the food processing investors, including those engaged in exports. These measures include shifting from product to product approval regime to an ingredient based approval system, putting in place an Empowered Group of Secretaries (EGoS) under the Cabinet Secretary and Project Development Cells in various Ministries/ departments including MoFPI; streamlining proposal approval and grants disbursement process in the Ministry through on-line portal (SAMPADA) etc.

Government has approved the Production Linked Incentive Scheme for Food Processing Industry on 31.03.2021 with an outlay of Rs 10,900 Crore to support creation of global food manufacturing champions and support Indian brands of food products in international market. The Scheme Guidelines were issued on 02.05.2021 and the last date of receipt of application was 24.06.2021. As on date, 129 companies are covered under the Production Linked Incentive Scheme.